

COURT NO. 29
THE HONOURABLE SMT JUSTICE MOUSHUMI BHATTACHARYA
THE HONOURABLE SMT JUSTICE M.G.PRIYADARSINI

To be heard on Tuesday the 9th day of July 2024(AT 10:30 AM - HYBRID MODE)
NOTE-For Registration - <https://tshc.vconsol.com/register>
For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR WITHDRAWAL</u>				
1	AS/25/2006 IA 1/2024(Direction Petition) IA 2/2024(Return Documents) IA 3/2024(Withdrawal Petition)	M PAPA REDDY MANJARI S GANU	DISHIT BHATTACHARJEE VEERA SAVAN CHAKRAVARTHY DARA (R4) M SRINIVAS (R26) K V RAGHU VEER (R2) B CHANDRASEN REDDY (R27) R1-APP BY DISHIT BHATTACHARJEE (RR2 TO 4 ARE PROFORMA PARTIES VIDE C.T.) R4-APP BY VEERA SAVAN CHAKRAVARTHY DARA VIDE USR NO.59145/2024 MEMO FILED VIDE USR NO.57008/2024 MEMO FILED VIDE USR NO.59146/2024. MEMO FILED VIDE USR NO.60480/2024.	RANGA REDDY
2	OSA/2/2015 IA 1/2022(Substitute Petition)	MANJARI S GANU	KHAMAR KIRAN KANTAMNENI	HYDERABAD
<u>PART-HEARD</u>				
3	CMA/857/2016 IA 1/2016(CMAMP 1699/2016)(Stay Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	K ARAVIND GOUD R1 APP R2 UNSERVED(NOT FOUND) R3 SERVED R4 UNSERVED(NO SUCH PERSON IN THIS OFFICE)	HYDERABAD
<u>INTERLOCUTORY(BAILS)</u>				
4	CRLA/723/2022	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
5	CRLA/626/2023 IA 2/2023(Bail (u/s 389(1)))	V BRAHMAIAH CHOWDARY	PUBLIC PROSECUTOR	MEDCHAL-MALKAJGIRI
6	CRLA/1093/2023 IA 1/2023(Bail (u/s 389(1)))	ELAVANATT RAJESH LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. PROOF OF SERVICE FILED USR 41728/2024.	RANGA REDDY
7	CRLA/1095/2023 IA 2/2023(Suspension Petition)	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	NIZAMABAD
8	CRLA/85/2024 IA 1/2024(Suspension Petition)	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	SURYAPET
<u>ADMISSION</u>				
9	FCA/76/2024	K MOHAN	SR NOTICE RETURNED UNSERVED PROOF OF SERVICE NOT FILED	HYDERABAD
10	FCA/144/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition) FCA/145/2024	ANSHUL AGARWAL		HYDERABAD

11	FCA/145/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Permission Petition) IA 3/2024(Suspension Petition)	ANSHUL AGARWAL		HYDERABAD
12	FCA/152/2024 IA 2/2024(Suspension Petition)	SHIVA KUMAR KONNE	MAGHAM MALLIKARJUN REDDY	HYDERABAD
13	CRLA/314/2024 IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR	G DINESH PATIL PROOF OF SERVICE FILED USR NO 36321/2024	KAMAREDDY
<u>INTERLOCUTORY</u>				
14	AS/1018/2018 IA 2/2018(Suspension Petition)	M.V. PRATAP KUMAR	V MURALI MANOHAR (R2) V MURALI MANOHAR (R5) V MURALI MANOHAR (R3) V MURALI MANOHAR (R4) COUNTER AFFIDAVIT FILED VIDE USR NO.7924/2024.	RANGA REDDY
15	AS/1043/2018 IA 2/2018(Suspension Petition) IA 1/2023(Vacate Stay Petition)	E AJAY REDDY	V MURALI MANOHAR (R2) V MURALI MANOHAR V MURALI MANOHAR (R5) V MURALI MANOHAR (R3) V MURALI MANOHAR (R4)	RANGA REDDY
16	FCA/198/2019 IA 1/2019(Suspension Petition) IA 1/2024(Leave Petition)	V V RAGHAVAN	K SRI DEVI SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HYDERABAD
17	FCA/62/2023 IA 1/2024(Compromise Petition)	K L N SWAMY	T B B KRISHNA MOHAN SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED VIDE USR 48895 OF 2023	MEDCHAL- MALKAJGIRI
18	FCA/119/2023 IA 3/2023(Direction Petition)	RAVENDAR SAMALA	DARA HARITHA KIRAN SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMENT VIDE USR NO.74465 OF 2023 DATED 08.08.2023	RANGA REDDY
19	FCA/232/2023 IA 1/2024(Extension Petition)	MANDHATA SLK SRUTHA KEERTHI	MANDALA PRAMEELA SR APP PROOF OF SERVICE FILED VIDE USR 14333 OF 2024	HYDERABAD
20	AS/512/2023 IA 1/2023(Stay Petition) IA 1/2024(Vacate Stay Petition)	PUSHADAPU SUBBA RAO	N AMARNATH SR-APP BY N AMARNATH	MEDCHAL- MALKAJGIRI
21	AS/532/2023 IA 1/2023(Injunction Petition)	SURESH SHIV SAGAR	RR-1 TO 4-NS NOT YET RETURNED MEMO FILED VIDE USR NO.1590/2024	MEDCHAL- MALKAJGIRI
22	AS/544/2023 IA 1/2023(Stay Petition)	G T SHEKAR	M SRINIVAS R R KALYAN (R3) RR-1 TO 6-NS NOT YET RETURNED	RANGA REDDY
23	AS/19/2024 IA 1/2024(Injunction Petition)	E POORNACHANDER RAO	K K MAHENDER REDDY PERI PRABHAKAR RR-1 TO 5-APP BY M/S K K MAHENDER REDDY (RR-2 TO 5-REP BY HER GPA HOLDER SMT.V.NIRUPAMA REDDY) RR-6 TO 9-ARE NOT NECESSARY PARTIES VIDE C.T. MEMO FILED VIDE USR NO.17113/2024.	RANGA REDDY

24	AS/47/2024 IA 1/2024(Suspension Petition)	L SRINIVAS	V RAJENDER RAO CAVEAT FILED BY M/S VADLAKONDA RAVI KUMAR REDDY FOR-SR ADDITIONAL MATERIAL PAPERS FILED VIDE USR NO.12422/2024. MEMO FILED VIDE USR NO.26124/2024.	KARIMNAGAR
25	AS/199/2024 IA 1/2024(Suspension Petition) IA 2/2024(Receive Additional Material Papers) IA 3/2024(Direction Petition)	M SRINIVAS	KATIKA RAVINDER REDDY CAVEAT FILED BY KATIKA RAVINDER REDDY FOR R1 MEMO FILED VIDE USR NO.55533/2024. MATERIAL PAPERS FILED VIDE USR NO.55851/2024. COUNTER AFFIDAVIT FILED VIDE USR NO.58199/2024.	NAGARKURNOOL
26	CCCA/58/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition) IA 3/2024(Stay Petition)	NOMOS VISTAS THE LAWYERS	S CHANDRASEKHAR MEMO OF PROOF OF SRVICE FILED VIDE USR NOs 39273,48130/2024. COUNTER AFFIDAVIT FILED VIDE USR NOs 41174,41173/2024. COUNTER AFFIDAVIT FILED VIDE USR NO.59026/2024.	HYDERABAD
27	CCCA/72/2024 IA 1/2024(Stay Petition)	K VENUMADHAV	B SHESHU KUMAR PROOF OF SERVICE FILED VIDE USR NO.49747/2024.	HYDERABAD
28	CCCA/77/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition)	B SANTOSH	MURLI NARAYAN BUNG COUNTER AFFIDAVIT FILED VIDE USR NO.48048/2024.	HYDERABAD
29	CCCA/80/2024 IA 1/2024(Stay Petition)	P SHASHI KIRAN	K RATHANGA PANI REDDY CAVEAT FILED BY M/S K RATHANGA PANI REDDY FOR-SR	HYDERABAD
30	FCA/81/2024 IA 3/2024(Vacate Stay Petition)	RAGHAVAN K THALAPAKA	D RAGHAVULU SR APP	NIZAMABAD
31	CCCA/82/2024	MANJARI S GANU	C KUMAR	HYDERABAD
32	CCCA/83/2024 IA 1/2024(Injunction Petition)	SRIKANTH HARIHARAN		HYDERABAD
33	CCCA/94/2024 IA 1/2024(Stay Petition)	THE ADVOCATE GENERAL	V SEETHARAMA AVADHANI	HYDERABAD
34	CCCA/95/2024 IA 1/2024(Direction Petition)	MANJARI S GANU	P SUMITRA CAVEAT FILED BY M/S P SUMITRA FOR RR-1 & 2	HYDERABAD
35	CCCA/98/2024 IA 1/2024(Stay Petition)	THE ADVOCATE GENERAL	V SEETHARAMA AVADHANI	HYDERABAD
36	CCCA/99/2024 IA 1/2024(Stay Petition)	MD ABDUL MATEEN QURESHI	SRIKANTH HARIHARAN CAVEAT FILED BY M/S SRIKANTH HARIHARAN FOR RR-1 TO 3 (ARE REP BY THEIR G.P.A.HOLDER MR.SHAKEEL AHMED) RR-4 TO 9-ARE NOT NECESSARY PARTIES VIDE C.T.	HYDERABAD
37	FCA/104/2024 IA 1/2024(Dispense with Petition)	R NAGARJUNA REDDY	L HARISH SR APP MEMO FILED VIDE USR 49141 OF 2024 AND PROOF OF SERVICE FILED VIDE USR 58829 OF 2024	NIZAMABAD
38	AS/104/2024 IA 3/2024(Suspension Petition)	SUBRAHMANYAM KURELLA	M ACHUTA REDDY	HYDERABAD
39	CCCA/105/2024 IA 1/2024(Direction Petition)	K JAMALI		HYDERABAD

40	AS/106/2024 IA 1/2024(Injunction Petition)	SUDEEP REDDY S	P LAKSHMA REDDY (R2) P GIRI KRISHNA (R4) P GIRI KRISHNA (R3) CAVEAT FILED FOR R2-APP BY P LAKSHMA REDDY CAVEAT FILED FOR R3 AND 4-APP BY P GIRI KRISHNA COUNTER AFFIDAVIT FILED VIDE USR NO.21873/2024.	JAGTIAL
41	AS/129/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Direction Petition)	P GANGA RAMI REDDY	D BHASKAR REDDY (R15) D BHASKAR REDDY (R30) D BHASKAR REDDY (R20) D BHASKAR REDDY (R21)	MEDCHAL- MALKAJGIRI
42	AS/132/2024 IA 1/2024(Injunction Petition)	NALAMALPU PAVAN KRISHNA REDDY	G NARENDER REDDY RR-1 & 2-APP BY M/S G NARENDER REDDY PROOF OF SERVICE FILED VIDE USR NO.34099/2024 FOR R-3 PROOF OF SERVICE FILED VIDE USR NO.38080/2024 FOR R-3	RANGA REDDY
43	FCA/133/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	V PRAVATHI KUMRI	S VIJAYA PRASHANTH SR APP	RANGA REDDY
44	AS/211/2024	B KARTHIK NAVAYAN	PROOF OF SERVICE FILED VIDE USR NO.45621/2024. MEMO FILED VIDE USR NO.48752/2024.	MAHABUBNAGAR
45	AS/214/2024 IA 1/2024(Injunction Petition)	P SRI RAM	DURGA BHAVANI KONDASANI CAVEAT FILED BY M/S DURGA BHAVANI KONDASANI FOR R-1 R-2-DIED VIDE C.T. COUNTER AFFIDAVIT FILED VIDE USR NO.54056/2024	RANGA REDDY
46	AS/218/2024 IA 1/2024(Stay Petition)	SANJEEVA REDDY GARLAPATI	V MALLI BABU CAVEAT FILED BY M/S V MALLI BABU FOR RR-1 & 3 RR-2 & 4-(INSUFFICIENT ADDRESS)VIDE POSTAL ENDORSEMENT R-5-DIED VIDE C.T. RR-6 & 7-(ADDRESSE EXPIRED)VIDE POSTAL ENDORSEMENT RR-8 & 10-NS NOT YET RETURNED R-9--SERVED RR-11 TO 15-(ADDRESSE LEFT)VIDE POSTAL ENDORSEMENT	WARANGAL
47	AS/222/2024 IA 1/2024(Direction Petition)	NAZEER KHAN	K SAISRUTHIN RAO RAJAGOPALLAVAN TAYI (R3) RAJAGOPALLAVAN TAYI (R7) RAJAGOPALLAVAN TAYI (R2) RAJAGOPALLAVAN TAYI (R6) RAJAGOPALLAVAN TAYI (R9) RAJAGOPALLAVAN TAYI (R11) RAJAGOPALLAVAN TAYI (R8) RAJAGOPALLAVAN TAYI (R10) CAVEAT FILED BY M/S K SAISRUTHIN RAO FOR R-1 SECOND MEMO COMPLIANCE FILED VIDE USR NO. 52413/2024	JAGTIAL
48	AS/245/2024 IA 1/2024(Injunction Petition)	VEDULA CHITRALEKHA	PRAMOD MALIGI (R6)	RANGA REDDY
49	AS/277/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Injunction Petition) IA 3/2024(Receive Docs Petition)	R A ACHUTHANAND		RANGA REDDY
50	AS/289/2024 IA 1/2024(Suspension Petition)	CHALLA GUNARANJAN		MEDCHAL- MALKAJGIRI

51	AS/297/2024 IA 1/2024(Injunction Petition)	VENKATESH DESHPANDE		MEDCHAL- MALKAJGIRI
52	AS/309/2024 IA 1/2024(Stay Petition)	C RUTHWIK REDDY		RANGA REDDY
53	AS/314/2024 IA 1/2024(Direction Petition)	ERANKI PHANI KUMAR		MEDCHAL- MALKAJGIRI
54	AS/315/2024 IA 1/2024(Stay Petition)	E SREENIVASA RAO		NALGONDA
55	AS/317/2024 IA 1/2024(Stay Petition)	Y SUDERSHAN REDDY	T NATRAJ CAVEAT FILED BY M/S T NATRAJ FOR R- 1	RANGA REDDY
56	AS/319/2024 IA 1/2024(Stay Petition)	S SUNIL	R JAYA PRAKASH CAVEAT FILED BY M/S R JAYA PRAKASH FOR-SR	HANUMAKONDA
57	AS/328/2024 IA 1/2024(Injunction Petition) IA 2/2024(Injunction Petition)	M SAROJ REDDY		MEDCHAL- MALKAJGIRI
58	AS/329/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	D MADHAVA RAO		RANGA REDDY
59	AS/330/2024 IA 1/2024(Suspension Petition)	MAGHAM MALLIKARJUN REDDY		MAHABUBNAGAR
60	AS/332/2024 IA 1/2024(Suspension Petition)	NARENDAR JALLI		RANGA REDDY
61	AS/335/2024 IA 1/2024(Condone Delay Petition)	NIMMA NARAYANA		KARIMNAGAR
62	AS/339/2024 IA 1/2024(Injunction Petition)	P BHAVANA RAO		RANGA REDDY
63	AS/348/2024 IA 1/2024(Injunction Petition)	NALAMALPU PAVAN KRISHNA REDDY		RANGA REDDY
64	AS/349/2024 IA 1/2024(Injunction Petition)	P BHAVANA RAO		RANGA REDDY
65	AS/359/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Stay Petition)	MADIRAJU PRABHAKAR RAO		KHAMMAM
66	CCCA/85/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Injunction Petition) IA 3/2024(Implead Petition)	T V KALYAN SINGH	SURESH SHIV SAGAR	HYDERABAD
67	AS/360/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Stay Petition)	MADIRAJU PRABHAKAR RAO		KHAMMAM
68	CRLA/475/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR		KAMAREDDY

FINAL HEARING

69	FCA/73/2023	K.NARSIMHA REDDY	P GANGA RAMI REDDY SR FRESH NOTICE RETURNED UNSERVED PROOF OF SERVICE FILED VIDE USR 37638 OF 2024	HYDERABAD
70	FCA/11/2022	G RAVI CHANDRAN	MADHUSUDHAN REDDY PASUNOOR G.RAVICHANDRAN ADVOCATE FOR APPELLANT SR APP	RANGA REDDY
71	FCA/92/2024 IA 1/2024(Dispense with Petition) FCA/53/2024	N PANDIAIAH	G V RAMANA MURTHY SR APP COUNTER FILED VIDE USR 46388 OF 2024	HYDERABAD
72	FCA/53/2024 IA 2/2024(Suspension Petition)	G V RAMANA MURTHY	SR NOTICE SERVED PROOF OF SERVICE NOT FILED	HYDERABAD
73	CCCA/291/2003 CRP/5194/2005 CRP/5329/2005	AKELLA SREENIVAS RAO	V VENKATARAMANA	HYDERABAD
74	CRP/5194/2005 IA 1/2005(CRPMP 7012/2005)(Stay Petition)	AKELLA SREENIVAS RAO	V VENKATARAMANA	HYDERABAD
75	CRP/5329/2005	AKELLA SREENIVAS RAO	V VENKATARAMANA	HYDERABAD
76	AS/652/2005 IA 1/2023(Addl. Evidence Petition)	SRINIVAS POLAVARAPU	C M R VELU B ANIL (R3) B ANIL (R2) R SATYANARAYANA REDDY (R13) COUNTER AFFIDAVIT FILED VIDE USR NO.98752 OF 2022 MEMO FILED VIDE USR NO.19107/2023 COUNTER AFFIDAVIT FILED VIDE USR NO. 55558/2023.	RANGA REDDY
77	AS/697/2005 IA 1/2019(Compromise Petition) IA 3/2019(Miscellaneous Petition) IA 1/2022(Addl. Evidence Petition) IA 1/2023(Direction Petition)	V BRAHMAIAH CHOWDARY T G PRASAD REDDY	A VENKATA RAMAIAH VENKATESWARA RAO VELUTURUMALLI (R23) VENUGOPALA RAO PASNOORU (R21) N ASHOK KUMAR (R22) G VASANTHA RAYUDU (R20) A RADHA KRISHNA (R2) Memo filed vide USR No.112354/2022 COUNTER AFFIDAVIT FILED VIDE USR NO. 38964/2023.	NALGONDA

78	AS/546/2009 IA 1/2020(Appointment of Receiver) IA 1/2023(Injunction Petition) IA 1/2024(Miscellaneous Petition)	E V V S RAVI KUMAR	E MADAN MOHAN RAO M N NARASIMHA REDDY (R7) A VENKATESH (R20) SURESH SHIV SAGAR (R11) BANKATLAL MANDHANI (R4) A VENKATESH (R24) BANKATLAL MANDHANI M V S SURESH KUMAR (R8) A VENKATESH (R21) J KRISHNA DEV (R10) BANKATLAL MANDHANI (R9) A VENKATESH (R22) RR-1,4 & 6-APP E.MADAN MOHAN RAO RR-2,7,22,23 & 27 TO 32 -APP BY M/S M.N.NARASIMHA REDDY RR-3,11,12-DIED VIDE C.T. R-5-(UNCLAIMED)-VIDE POSTAL ENDORSEMENT R-8 -APP BY M/S M.V.S.SURESH KUMAR R-9-APP BY M/S BANKATLAL MANDHANI R-10-APP BY J.KRISHNA DEV R-13-DIED PER LRS OF R-4 ALREADY ON RECORD R-14-MINOR REP BY NEXT FRIEND GUARDIAN R-13 RR-15 TO 20-(UNCLAIMED)-VIDE POSTAL ENDORSEMENT RR-21 & 26-SERVED MEMO FILED VIDE USR NO.13883/2022 R-24-APP BY M/S V.L.N.G.K.KURTHY R-25-APP BY M/S SURESH SHIV SAGAR MEMO FILED VIDE USR NO.13883/2022 MATERIAL PAPERS FILED VIDE USR NO.114252/2023.	KARIMNAGAR
79	CCCA/129/2012 IA 1/2022(Receive Additional Material Papers) CCCA/130/2012 CCCA/146/2019 CCCA/150/2019	THE ADVOCATE GENERAL	N M KRISHNAIAH N S ARJUN KUMAR (R4) S BALCHAND (R45) V RAGHU (R44) Exhibited Documents filed vide USR No.9956, 9957, 9958, 9959, 9960, 9961, 9962/2022, dt.11.02.2022. SYNOPSIS (OTHERS) FILED VIDE USR NO.100022/2023.	HYDERABAD
80	CCCA/130/2012 IA 1/2022(Miscellaneous Petition)	THE ADVOCATE GENERAL	S BALCHAND J VENKATESWARA REDDY (R2) ADDL ADVOCATE GENERAL (R3)	HYDERABAD
81	CCCA/146/2019 IA 3/2013(CCCAMP 4112/2013)(Stay Petition) IA 1/2017(CCCAMP 180/2017)(Amendment Petition)	PRAKASH BUDDARAPU	THE ADVOCATE GENERAL S BALCHAND (R79)	HYDERABAD
82	CCCA/150/2019 IA 3/2013(CCCAMP 4121/2013)(Stay Petition)	PRAKASH BUDDARAPU	R N HEMENDRANATH REDDY J VENKATESWARA REDDY (R5) THE ADVOCATE GENERAL (R4)	HYDERABAD
83	AS/1045/2012	C SINDHU KUMARI	B VENKAT RAMA RAO B KARTHIK NAVAYAN (R2) M RAJENDER REDDY (R5) M RAJENDER REDDY (R4) M/S INDUS LAW FIRM (R3) S N CHIDAMBARA SASTRY (R37) PAPER BOOK FILED VIDE USR NO.102975/2024	RANGA REDDY
84	FCA/230/2013	V NAGESWARA RAO	SOMA VENKATESWARLU SR APP	HYDERABAD
85	FCA/451/2013	S S R MURTHY	Dr. C S CHAKRAVARTHY SR APP	HYDERABAD

86	AS/1020/2013 IA 1/2022(Vacate Stay Petition)	S SRINIVAS REDDY	VENKAT CHALLA PAVAN KUMAR PUJARI (R5) I NAGESH (R51) PAVAN KUMAR PUJARI PAVAN KUMAR PUJARI (R9) PAVAN KUMAR PUJARI (R7) CH DHANAMJAYA (R50) PAVAN KUMAR PUJARI (R8) R-1-APP BY M/S I.NAGESH RR-2 TO 4-APP BY M/S CH.DHANAMJAYA RR-5 TO 9-APP BY M/S VENKAT CHALLA	KHAMMAM
87	FCA/4/2014	PASHAM RAVINDRA REDDY	J SURESH BABU SR APP	NALGONDA
88	FCA/48/2014	N ASHOK KUMAR	SR FRESH NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	KARIMNAGAR
89	FCA/99/2014 IA 2/2014(FCAMP 288/2014)(Direction Petition)	K RAMAMOCHAN	G RAVI CHANDRAN SR APP	HYDERABAD
90	AS/723/2014	D Y L N CHARYULU R DHEERAJ SINGH	CHANDRASEN LAW OFFICES SR-APP BY CHANDRASEN LAW OFFICES PROOF OF SERVICE FILED VIDE USR NO.614/2024.	RANGA REDDY
91	AS/235/2015 IA 1/2019(Fix an Early Date) IA 2/2019(Injunction Petition) IA 3/2019(Direction Petition) IA 4/2019(Amendment Petition) AS/796/2011	G VENKATA GIRIDHAR	DHARMESH D.K.JAISWAL B VENKAT RAMA RAO (R20) SRINIVAS POLAVARAPU (R21) V RAMCHANDER GOUD (R22) RR-1 & 2-APP BY M/S DHARMESH D.K.JAISWAL R-3-ARE NOT NECESSARY PARTY VIDE CO.DT.04/02/2014 (IN ASSR NO.12040/13 IN ASMP NO.2681/13 IS PLACED ON RECORD) MEMO FILED VIDE USR NO.55459/19	RANGA REDDY
92	AS/796/2011 IA 3/2019(Amendment Petition)	V RAMCHANDER GOUD	SRINIVAS POLAVARAPU MEMO FILED VIDE USR NO.5487/19 COMPILATION BOOKLET FILED VIDE USR NO.49037/2024.	RANGA REDDY
93	FCA/221/2016	K ANNAPURNA REDDY	P VIDYA SAGAR REDDY SR APP	RANGA REDDY
94	CCCA/69/2017 IA 2/2016(CCCAMP 16469/2016)(Condone Delay in Rep)	CH DHANAMJAYA	VADEENDRA JOSHI	HYDERABAD
95	CCCA/167/2017 CCCA/179/2017	PRABHAKAR SRIPADA	VIVEK JAIN	HYDERABAD
96	CCCA/179/2017	CH RAMESH BABU	VIVEK JAIN PRABHAKAR SRIPADA (R44)	HYDERABAD
97	CCCA/260/2017	M SRIKANTH REDDY	PILLIX LAW FIRM N VIJAY (R47)	HYDERABAD
98	AS/497/2017	SRINIVAS KAPATIA	CH SHASHI BHUSHAN (R3) MUTYALA PREETAM (R1) 1)COUNTER AFFIDAVIT FILED VIDE USR NO.13815/2022 2)MEMO FILED VIDE USR NO.13816/2022 OBJECTIONS FILED VIDE USR NO.104240/2023.	RANGA REDDY

99	CCCA/70/2018 CCCA/287/2018	O MANOHER REDDY	C RAKEE SRIDHARAN P V VIDYASAGAR (R9) PRUDHVI RAJ MUDUNURI (R4) TEKURU SWETCHA (R10) ADDITIONAL AFFIDAVIT FILED VIDE USR NO.41851/2024. MEMO FILED VIDE USR NO.51446/2024	HYDERABAD
100	CCCA/287/2018 IA 2/2018(Permission Petition) IA 1/2023(Fix an Early Date)	P V VIDYASAGAR	GAURAV KWATRA (R11) GAURAV KWATRA (R12) RR-1,6,7,AND 8 NOTICE RETURNED UNSERVED,RR-2,3,4,5,9,10 SERVED, RR-11&12 APP BY M/S.GURAV KWATRA [19557] VIDE SR NO 71809/2018, PROOF OF SERVICE NOT FILED. Memo filed on behalf of Appellants vide USR Nos.72568/22,72569/22,72564 and 72566/22, dt.18.08.2022 PROOF OF SERVICE FILED VIDE USR NO 99790/2022.	HYDERABAD
101	CCCA/201/2018 IA 3/2018(Extension Petition) IA 2/2019(Attachment Petition)	B CHANDRASEN REDDY	DIDA VIJAYA KUMAR	HYDERABAD
102	CCCA/230/2018 IA 2/2017(CCCAMP 11068/2017)(Injunction Petition)	MOHD NASRULLA KHAN	R-1-(SERVED)VIDE MEMO FILED USR NO.71222/2018 MEMO FILED USR NO.64280/201/ RR-2 TO 6-NS NOT YET RETURNED Written Arguments filed by the Respondents 1 & 2 vide USR NO.42575/2023	HYDERABAD
103	AS/309/2019	V RAJAGOPAL REDDY	RR-1 TO 5-SERVED R-6-(SERVED)AS PER PROOF OF MEMO FILED VIDE USR NO.3380/2022	NALGONDA
104	CCCA/70/2020	C S SURYA PRAKASH RAO	NANCHARLA MURALI counter vide usr No. 28006 of 2024	HYDERABAD
105	CRLA/12/2022	N NAVEEN RAJ LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
106	CRLA/15/2022 IA 1/2024(Bail (u/s 389(1)))	G JAYA REDDY P PRABHAKAR REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
107	CRLA/36/2022	PRAVEEN KUMAR VEERJALA	PUBLIC PROSECUTOR	RANGA REDDY
108	AS/90/2022 IA 1/2022(Injunction Petition) IA 2/2022(Miscellaneous Petition) AS/95/2022	V RAMAKRISHNA REDDY	SYED GHOUSE BASHA MEMO FILED VIDE USR NO.11810/2024.	RANGA REDDY
109	AS/95/2022 IA 1/2022(Injunction Petition) IA 1/2023(Vacate Stay Petition)	V RAMAKRISHNA REDDY	P NAGENDRA REDDY P RAGHAVENDRA REDDY Caveat filed BY M/S P. Nagendra Reddy (4787) -SR MEMO FILED VIDE USR NO.11813/2024.	RANGA REDDY
110	FCA/102/2023	V SRIKANTHA RAO	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	KARIMNAGAR
111	CRLA/135/2023	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	JAGTIAL
112	FCA/219/2023	C M R VELU		HYDERABAD
113	FCA/227/2023	P RAVI SHANKER	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	RANGA REDDY

114	FCA/231/2023 IA 2/2023(Suspension Petition)	V BRAHMAIAH CHOWDARY	K V SUDHAKAR SR APP	RANGA REDDY
115	CRLA/604/2023	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	SANGAREDDY
116	FCA/9/2024	T NATRAJ	SR NOTICE RETURNED UNSERVED PROOF OF SERVICE NOT FILED	HYDERABAD
117	AS/170/2024	Y SUDERSHAN REDDY	A KRISHNAM RAJU CAVEAT FILED BY M/S M/s RESU LAW OFFICE FOR-SR	MEDCHAL- MALKAJGIRI